## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 02/(MAH)/2016 CA No. 107/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES:

M/s. Milestone Development Ltd.

V/s.

M/s. Richa India Infra Development Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Landschambled Advocate for Justa Advocate for Organical Advocate for Signature

2. Radhika Gupta Advocate for Dupta Despondent No-1

ORDER

## C.A. No. 107/2016 in T.C.P. No. 02/397-398/CLB/MB/MAH/2016

Petitioner side is absent. On the submission made by the Respondent Counsel that settlement has already been arrived, since some procedural aspects have remained to be accomplished, at request of the Counsel, list this matter for reporting settlement on **03.03.2017** 

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).